

२. सेंट टाबस बरॉट ३०-७-१९५५ से
 ३. बरेली १३-८-१९५५ से
 ४. लखनऊ ३०-७-१९५५ से
 ५. जलंधर ३०-७-१९५५ से
 ६. मद्र ३०-७-१९५५ से

(ग) जी हां। प्रबन्ध करने की विन्येदारी उस पर है।

(घ) बूकि मिजिटी लैंड्स और कंटोन-मेंट्स के डिप्टी सचिव ने रिपोर्ट दी थी कि छावनियों में बराबरी के तरीके में सफलता हुई है, अगस्त १९५७ में पहले और दूसरे वर्ग की तमाम छावनियों में, बुने हुये और नामजद मेम्बरों में बराबरी के इस तरीके को लागू करने के लिये सरकारी हुकम जारी कर दिये गये हैं।

गन-कैरेज फंडटो, जबलपुर

३७६४. सेठ गोविन्द दास : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करें कि :

(क) क्या यह सच है कि सरकार का जबलपुर के गन कैरेज फंडटो एस्टेट क्षेत्र में स्थित गैरसरकारी मकानों को लेने का विचार है ; और

(ख) यदि हां, तो क्या उसके लिये कोई समय सीमा निश्चित की गई है ?

१६५५ उद्योग (अ) (धरानेया)

(क) जी, हां ।

(ख) जी, नहीं ।

Population of Anti-British Struggles

3795. Shri Vajpayee: Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 550 on the 27th February, 1958 and state:

(a) whether the proposal to popularise the anti-British struggles of the Bomman Brothers from Tamilnad has since been considered; and

(b) if so, the steps taken in respect thereof?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). The matter has since been brought to the notice of the scholar entrusted with the work of writing the History of Freedom Movement. He may, after examining the merits of the case, incorporate the part played by the Bomman Brothers in the anti-British struggles, in the proposed History.

Anand Insurance Company Ltd.

3796. Shri Parulekar: Will the Minister of Finance be pleased to state:

(a) whether Government are aware of certain complaints of misappropriation of funds of Anand Insurance Company Limited by its Board of Directors;

(b) whether any investigations have been held into the allegations; and

(c) if so, how far the investigations have progressed so far?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) and (c). The complaints are under investigation.

MOTIONS FOR ADJOURNMENT

AIR ACCIDENTS AT HOSHIARPUR AND SAFDARJANG AIRPORT

12 hrs.

Mr. Speaker: I have received notices of some adjournment motions relating to the grave tragedy resulting from the crashing of the IAF Vampire in the Safdarjang Hangar. I have received the notice of adjournment motion from four hon. Members. It seems to be a very